BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 63/10/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

Name of the Company:

Bharatbhai Vrajlalbhai Selani

(Dev Cotex Pvt Ltd.)

V/s.

State Bank of India

Section of the Companies Act:

Section 10 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Pajn A Na-r

Delvirede

for Wate Rome of Branks of CFC)

2. Marvid Gurpter

MADU

Appli cont

<u>ORDER</u>

Learned Advocate Mr. Mohit Gupta i/b A R Gupta Associates present for Corporate Debtor/ Applicant. Learned Advocate Mr. Biju Nair present for Respondent (SBI).

Objections filed by Respondent.

Heard arguments of Learned Counsel for Applicant and Learned Counsel for Respondent.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of August, 2017.